



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/4087/2024 FIXED	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
	WITH I.A.(Civil)/2646/2024 in WP(C)/4087/2024	THE DIRECTOR Versus ABINASH SINGH KOIRI AND ANR	MS. D D BARMAN	R SARMAH
30	WP(C)/4440/2024	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
	WITH WP(C)/824/2025	SRI ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC SC, HEALTH
32	WP(C)/2020/2025 B/O	DR LOHIT SARDAR AND ORS Versus THE STATE OF ASSAM AND ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	SC, HIGHER EDU
ORDERS				
33	Cont.Cas(C)/682/2024 FIXED	TAPASI NATH Versus MAMATA HOJAI, AES AND 3 ORS.	MR. S K DAS MR R KARIM MR A I TALUKDAR	MR B DEURI (R-2)

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
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13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
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18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
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27)	MR J C GAUR	09-04-2025	To	11-04-2025
28)	MR. S C KEYAL	11-04-2025	To	11-04-2025
29)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 9

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/1437/2025 FIXED	SMT JYOTIBALA HALDAR Versus THE STATE OF ASSAM	MS B R A SULTANA	GA, ASSAM SC, HEALTH MR. P. SHARMA, ADDL. SR. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
36	WP(C)/3072/2014 CAVT. NO. 607/14 AT 10:30 A.M.	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.A DAS MR.J DAS MR.S DUTTA MR.A DEKA	GA, ASSAM MR.A D CHOUDHURY Res. 4 MR.N DEKA(R-3) MR.M CHETIA MR.D CHOUDHURY MR.M GOGOI(R-3) FOR CAVEATOR
- FOR MOTION -				
37	WP(C)/2019/2025 B/O	S S ENTERPRISES Versus THE ICICI BANK LTD AND ORS	MR A K MAHESWARI MR. S SAHU	
- FOR ORDERS -				
38	WP(C)/893/2024 (WITHDRAWAL), B/O	JAHIDUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
39	I.A.(Civil)/1115/2025 IN WP(C) 1239/25 (D/O), B/O in WP(C)/1239/2025	ASSISTANT SUB INSPECTOR MALATI DEVI Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. G PEGU (C.G.C) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
40	WP(C)/5433/2023 FIXED	AHMAD HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, HEALTH
41	WP(C)/1539/2025 FIXED	ASITPUR TEA ESTATE AND ANR Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	SC, ATEPFO
42	WITH WP(C)/6187/2024 CAVT. NO. 11362/024,	ASITPUR TEA ESTATE AND ANR Versus ASSAM TEA EMPLOYMENT PROVIDENT FUND ORGANIZATION (ATEPFO) AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MS. MALLIKA DEVI	SC, ATEPFO R SARMAH (FOR CAVEATOR) MR J BORAH (FOR CAVEATOR) MR. K KAKOTI (FOR CAVEATOR)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

43	WP(C)/5961/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
44	WP(C)/6246/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
33	Crl.Pet./407/2025 B/O	SANIDUL ALI @SANIDUL Versus THE STATE OF ASSAM AND ANR	MR. S M MOLLAH MS. F BEGUM	PP, ASSAM
<u>ADMISSION</u>				
34	Crl.Rev.P./127/2023 WITH LCR 1 FILE (SCANNED COPY), B/O	MANIK BRAHMA Versus ANIMA BASUMATARY	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH MR. A K DAS	MRS. S RAHANA MS. P. GHOSH
35	Crl.A./118/2025 B/O	AJINUR ALI Versus THE STATE OF ASSAM AND 2 ORS,	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/338/2025 in Crl.A./118/2025	AJINUR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
36	AB/334/2025 WITH OFFICE NOTE, FIXED	RAHUL ROY Versus THE STATE OF ASSAM	MR. M K DAS C SAIKIA	PP, ASSAM
37	AB/415/2025	SIBU MANDAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. M ALAM MS R DEKA	PP, ASSAM
<u>ORDERS</u>				
38	I.A.(Crl.)/598/2023 PART-HEARD, LCR 3 FILES, B/O in Crl.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH Crl.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. N UDDIN MR. M ISLAM MR S H MAHMUD MR S K CHHETRY MS. D BORA MS. B CHETIA L PARBIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
45	WP(C)/2616/2022 PART-HEARD, FIXED	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5) SC, SEC. EDU.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	WP(C)/1554/2025 FIXED	SEEMA TRADING Versus THE COMMISSIONER OF CUSTOMS	MS S S ZIA	SC, CUSTOMS
37	WP(C)/1995/2025 B/O	BABASHAHAB DR B R AMBEDKAR SOCIETY Versus THE STATE OF ASSAM AND ORS	MR. A H M R CHOUDHURY	GA, ASSAM
ADMISSION				
38	WP(C)/3317/2024 (PERSONAL APPEARANCE AT 10:30 A.M. VIRTUALLY), FIXED	M/S GILLANDERS ARBUTHNOT AND CO LTD AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA N CHAUDHURY MR A DEKA	GA, ASSAM SC, REVENUE SC, P W D
ORDERS				
39	WP(C)/6126/2024 FIXED	KUNDAL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM MR B SARMAH LD. PUBLIC PROSECUTOR, ASSAM
	WITH I.A.(Civil)/745/2025 in WP(C)/6126/2024	SRI KUNDAL SAIKIA, Versus THE STATE OF ASSAM AND ORS	MR. H BURAGOHAIN MS D DEVI	GA, ASSAM
40	WP(C)/1312/2025 FIXED	KRAZYTRIP Versus INDUSIND BANK LIMITED AND 3 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI	A K GOGOI (R-1,2) A GOGOI(R-1,2)

LEAVE NOTE OF ADVOCATES FOR 09/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
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25)	MR. S P ROY	10-04-2025	To	11-04-2025
26)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
27)	MR J C GAUR	09-04-2025	To	11-04-2025
28)	MR. S C KEYAL	11-04-2025	To	11-04-2025
29)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH

ITEM NO. 10 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
51	Bail Appln./1109/2025 B/O	USMAT ALI Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
MOTION				
52	W.P.(Cri.)/12/2025 B/O	SRI MOTINDRA DUTTA Versus THE STATE OF ASSAM	MR. S DUTTA	GA, ASSAM
BAIL HEARING (BA)				
53	Bail Appln./3787/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	WAHENGBAM ROBITA DEVI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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27)	MR J C GAUR	09-04-2025	To	11-04-2025
28)	MR. S C KEYAL	11-04-2025	To	11-04-2025
29)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
37	Bail Appln./1066/2025 FIXED	SEIMINTHANG MATE Versus THE STATE OF ASSAM	MS. S K NARGIS Q. KIBA	PP, ASSAM
BAIL HEARING (BA)				
38	Bail Appln./2886/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABHISEKH CHANDA @ ABHISHEK CHANDA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
39	Bail Appln./763/2025 FIXED	MD NUR MAHAMMAD AND 2 ORS Versus THE STATE OF ASSAM	MR S MUKTAR	Mr. B SHARMA, SPL. PP WILDLIFE FOREST, ASSAM PP, ASSAM
40	Bail Appln./780/2025 (CONNECTED WITH ITEM NO. 4 IN THE DAILY CAUSE LIST),WITH CASE RECORD(SCANNED COPY), FIXED	MD SAIF UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
41	Bail Appln./958/2025 FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. KHAIRUL ISLAM	Mr. B. SHARMA, SPL. PP WILDLIFE FOREST, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III

THIS BENCH WILL RISE AT 4:05 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
58	WP(C)/5300/2021 FIXED	RINTUMONI PATIR Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MS. J GHOSH A CHAKMA	MS. B SARMA (R-1,2,3) MR. B DEKA (r-5) MR. R K TALUKDAR (r-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/2427/2021 in WP(C)/5300/2021	NORTH EASTERN COUNCIL Versus RINTUMONI PATIR AND 4 ORS	B DEKA	MR. S C BISWAS
59	WP(C)/5306/2021	JUNU DOLEY Versus THE UNION OF INDIA AND 2 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. R K TALUKDAR (r-4) ASSTT.S.G.I.
60	WITH WP(C)/5435/2021	BASANTI KUMSING Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S S ROY MR. B DEKA (r-5) ASSTT.S.G.I.
61	WITH WP(C)/3663/2022	MEGHALI MECH Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH	MR. A K DUTTA ASSTT.S.G.I. SC. L.G.B.R.J.M.H
62	WITH WP(C)/4041/2022	HUTEN SANDELA ANAL Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	MR. A K DUTTA MR. R K TALUKDAR, SC, CAG SC, L G B R I M H ASSTT.S.G.I.
63	WITH WP(C)/4082/2022	SHILPI DEURI Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
64	WITH WP(C)/4092/2022 WITH OFFICE NOTE	GEDEK YOMCHA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.

65	WITH WP(C)/4093/2022	CHITRALEKHA BORO Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
66	WITH WP(C)/4144/2022	BUDHISWARI DEVI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
67	WITH WP(C)/4163/2022	GITA DEKA Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS MS. R DEVI	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
68	WITH WP(C)/4215/2022	SMTI MITALI CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
69	WP(C)/5079/2023 B/O	SAHAB UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR. S A HUSSAIN MR D J HALOI MR F ABDULLAH L HANGZO M. HOSSAIN G BORO	GA, ASSAM SC, P W D
70	WP(C)/6557/2024 B/O	GOPAL CHANDRA HANDIQUE AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, FINANCE SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
43	Bail Appln./1040/2025 (CONNECTED WITH ITEM NO. 24 IN THE DAILY CAUSE LIST)	MD ALI HUSSAIN Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	PP, ASSAM
44	Bail Appln./1110/2025 B/O	SIYAB UDDIN Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
BAIL HEARING (BA)				
45	Bail Appln./3363/2024 PART-HEARD, WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	PAULUS TIRKI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	MR. A PHUKAN, (AMICUS CURIAE, R-2) PP, ASSAM
46	Bail Appln./758/2025 WITH OFFICE NOTE, FIXED	MD ABU TAHIR Versus THE STATE OF ASSAM	MR S MUKTAR	PP, ASSAM
47	Bail Appln./857/2025 WITH OFFICE NOTE, FIXED	RIYAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
48	Bail Appln./973/2025 FIXED	DISEMSON D MARAK AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	SC, FOREST
49	Bail Appln./1017/2025 BA 403/2025 (D/O), WITH CASE RECORD (SCANNED COPY), FIXED	NOMAN UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
ORDERS				
50	RSA/206/2023 FIXED	ON THE DEATH OF HUSSAIN ALI HIS LEGAL HEIRS JAFAR ALI AND ORS. Versus ABDUL RASHID AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. A T SARKAR (R-1,2) MR S HUSSAIN (R-1,2)
	WITH I.A.(Civil)/3408/2023 in RSA/206/2023	ON THE DEATH OF HUSSAIN ALI HIS LEGAL HEIRS JAFAR ALI AND ORS. Versus ABDUL RASHID AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
29	Bail Appln./3241/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KABEL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
HEARING				
30	Crl.Rev.P./40/2013 WITH LCR 4 FILES, FIXED	MD. SAFRUL ISLAM and 2 ORS Versus THE STATE OF ASSAM	MR.G UDDIN MR.A UDDIN MS.P YASMIN	PP, ASSAM

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13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025

22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025
25)	MR. S P ROY	10-04-2025	To	11-04-2025
26)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
27)	MR J C GAUR	09-04-2025	To	11-04-2025
28)	MR. S C KEYAL	11-04-2025	To	11-04-2025
29)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR WEDNESDAY, THE 9TH DAY OF APRIL, 2025]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 12]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]**

JUDGEMENT

1. CRL.A. 35/2022	BHAKTA CHAKMA VERSUS THE STATE OF AP AND ANR.	MADAN MILI D GHOSH S DEY	S V DARANG LEGAL AID COUNSEL PP OF AP
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WITH

I.A.(CRL.) 54/2022
IN CRL.A. 35/2022

BHAKTA CHAKMA VERSUS THE STATE OF AP AND ANR.	MADAN MILI D GHOSH S DEY
--	--------------------------------

PP OF AP



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR WEDNESDAY, THE 9TH DAY OF APRIL, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**]

ORDERS

1. ELECTION PET. 2/2024 (FIXED)	SHRI NYASAM JONGSAM VERSUS SHI TESAM PONGTE AND 2 ORS.	PETITIONER IN PERSON	GEGUM LOLLEN GAMKEN BAM TABA TOKUR GEKEN INGO KHODA APA KIRMANI LOLLEN Y MUGLI S K DEORI SOMILA T BOO
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WITH I.A.(C) 96/2025 IN ELECTION PET. 2/2024	NYASAM JONGSAM VERSUS TESAM PONGTE AND 2 ORS.	PETITIONER IN PERSON	S K DEORI
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR WEDNESDAY, THE 9TH DAY OF APRIL, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**]

ORDERS

- | | | | | |
|----|--|--|---|---|
| 1. | I.A.(C) 94/2025
(FIXED) | PESI JILEN
VERSUS
NYAMAR KARBAK | ROMJIR RAKSHAP | MARTO KATO |
| 2. | WITH
ELECTION PET.
6/2024 | NYAMAR KARBAK
VERSUS
PESI JILEN | MARTO KATO
KEEKLOYA
NYALI SORA
JUMGE KARBAK
M TANGA | ROMJIR RAKSHAP
BOMNYA KAMDAK
TAKOM ROLENG |